

Name of Corporate Debtor: **M/s Bhagwan Motors Private Limited**; Liquidation Commencement date: **01.09.2023** List of Creditors as on: **01.12.2023****List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditor)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues, that be may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Union Bank of India	30.09.2023	52,936,457.00	52,936,457.00	Secured - OD Limit	52,936,457.00	No	Lease hold factory land and building bearing plot no 101F at Industrial Area, Sector1, Peithampur given by way of EMG	Yes	26.03	0.00	0.00	0.00	0.00	Claim received during liquidation
2	Intec Capital Ltd.	09.07.2019	37,363,804.00	23,320,561.00	Secured - Loan for machines	23,320,561.00	Yes	Hypothecation of Plant and Machinery in the name of Corporate Debtor	Yes	11.47	0.00	0.00	0.00	14,043,243.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
	Total		90,300,261.00	76,257,018.00		76,257,018.00				37.50	0.00	0.00	0.00	14,043,243.00	